

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Joint Registrar (Judicial), Srinagar)**

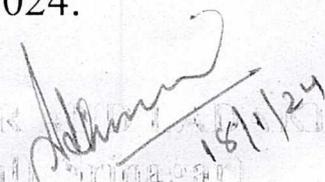
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**NOTICE**

It is hereby notified for the information of all the concerned that Her Ladyship Hon'ble Ms. Justice Moksha Khajuria Kazmi will hold the Court as "*Hon'ble Vacation Judge*" in the Srinagar Wing of the High Court on 23<sup>rd</sup> and 24<sup>th</sup> of January, 2024.

By Order.

Dated:- 18-01-2024.

  
18/1/24  
Joint Registrar (Judicial)

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi, for information.
2. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
3. Notice boards.
4. Office file.

  
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